## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

T.P. Nos. 39-A/2016, 39-B/2016, 39-C/2016 & 39-D/2016 With TP No. 39/397-398/NCLT/AHM/2016 (New) C.A. Nos. 136/2013, 170/2013, 240/2013 & 269/2013 With C.P. No. 43/397-398/CLB/MB/2013 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.01.2017

Name of the Company:

Krishna Gopal Mor & Ors.

V/s.

Siddharth Polytex Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. DITTREM ROME PCS PERFORMENT

1. DITTREM ROME

2.

## <u>ORDER</u>

Learned PCS Mr. Dhiren Dave present for Petitioner. None present for Respondents.

Petitioner no. 1 filed affidavit along with copy of death certificate of third Petitioner, duly serving the copy on the Respondents.

Learned PCS appearing for the Petitioner represented that opportunity may be given to the Respondents to state whether there is need to implead all the Legal heirs of Petitioner no. 3 in this Petition, in view of the affidavit filed by the third Petitioner in the main Petition.

List the matter on 8.2.2017.

(BIKKI RAVEENDRA BABU)
MEMBER JUDICIAL

Dated this the 13<sup>th</sup> day of January, 2017.